

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

226. C.P.(CAA)/57(MB)2023 C.A.(CAA)/280(MB)2022

IN THE MATTER OF

SMARTCHEM TECHNOLOGIES LIMITED

U/s 230-232 of the Companies Act, 2013

Order Delivered on 01.11.2023

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical (hybrid) Mode:

For the Petitioner:

For the Respondent:

ORDER

Due to deputation of Member (Technical) to Special Bench, she was unavailable, hence the matter could not be taken up. Adjourned to

10.11.2023.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

Shubham